

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4436
ANSWERED ON:22.04.2013
CHECK ON ILLEGAL CONSTRUCTION IN RIDGE AREAS
Bhagat Shri Sudarshan

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether illegal constructions are being carried out unabatedly in the ridge areas in most of the large cities;
- (b) if so, the details thereof State-wise including Delhi;
- (c) the total number of illegal colonies constructed in notified forest areas in the metropolises of the country;
- (d) the steps taken by the Government to check such constructions: and
- (e) the total forest areas destroyed due to construction of illegal colonies and industries in notified forest areas in the metropolises of the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) No such information that illegal constructions are being carried out unabatedly in the ridge areas has come to the notice of the Ministry.
- (c) to (e) Protection of forest areas is primarily the responsibility of the concerned State/UT Government and therefore, such state specific information regarding construction of illegal colonies in notified forest areas in the metropolises of the country is not compiled in the Ministry.